COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 213 of 2017

Dated: 22nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s KCP Limited Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Bharat Kumar

Counsel for the Respondent(s) : Mr. K. V. Balakrishnan

Mr. K.V.Mohan for R-1

Ms. Prerna Singh for R-2

<u>ORDER</u>

Learned counsel for respondent No.3 seeks four weeks more time to file reply. She may take steps to file the same on or before 21.12.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on <u>30.01.2018</u>.

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson